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Title: Introduction of the Land Acquisition Bill, 2011.

श्री जयंत चौधरी (मथुरा): मैं प्रस्ताव करता हूँ कि लोक प्रयोजनों के लिए भूमि के अर्जन से संबंधित विधि का समेकन और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to consolidate and amend the law relating to acquisition of land for public purposes."

The motion was adopted.

श्री जयंत चौधरी: मैं विधेयक पुरःस्थापित** करता हूँ।

MADAM CHAIRMAN: Shrimati Supriya Sule --- Not Present

Shri D.V.Sadananda Gowda --- Not Present